O.I.H.

GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.439 TO BE ANSWERED ON THE 4TH FEBRUARY. 2020

CULTIVATION OF TRADITIONAL CROPS

439. SHRI VINAYAK RAUT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the Government is considering to create awareness among farmers regarding cultivation of traditional crops across the country;
- (b) whether it is also a fact that the Government has initiated the work in this regard to make farmers take interest in traditional farming; and
- (c) if so, the details thereof in respect of Maharashtra?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): In order to promote traditional crops in the country including Maharashtra, Government of India has been implementing various Schemes / Programmes viz., National Food Security Mission- Nutri-Cereals (NFSM- Nutri Cereals), Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region(MOVCDNER).

Under NFSM-Nutri Cereals, assistance is given for organizing cluster front line demonstrations on improved package of practices and critical inputs like distribution of certified seeds of high yielding varieties (HYVs)/hybrids, production of certified seeds of HYVs, integrated nutrient management (INM) & integrated pest management (IPM), improved farm implements and water conservation devices etc through State Governments. Besides, assistance is also provided for cropping system based trainings formation of Farmer Producer Organization (FPOs) in cluster area, creation of processing units for FPOs, Centers of Excellence (CoE), creation of seed hubs, organizing events / workshops, distribution of seed minikits (HYVs), publicity through print and electronic media etc.

Further, the States can promote traditional crops under Rashtriya Krishi Vikas Yojana (RKVY) with the approval of State Level Sanctioning Committee (SLSC) under the Chairmanship of Chief Secretary of the State.
